

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

CP 62/2000 in OA 1273/99

DATE OF ORDER : 8.8.2000

Between :-

M.Rajendran

Petitioner/Applicant

And

1. Sri J.Ramanujam,  
Chief General Manager, Telecom  
AP Circle, Doorsanchar Bhavan,  
Abids, Hyderabad.
2. Sri B.Srinivasa Murthy,  
Chief Engineer (Civil),  
Telecom, Civil Zone, Hyderabad.
3. Sri P.V.Seshagiri,  
General Manager, Telecom,  
Tirupathi, Chittoor Dist.
4. Sri J.Venkata Rao,  
The Sub Divisional Engineer (HRD),  
Telecom District, Tirupathi,  
Chittoor District.

Contemnors/Respondents

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Counsel for the Applicant : Shri Krishna Devan

Counsel for the Respondents : Shri B.N.Sarma, Sr.CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN.

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

(Order per Hon'ble Shri R.Rangarajan, Member (A) . ).

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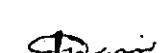
(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

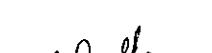
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Heard Sri Krishna Devan, learned counsel for the applicant and Sri M.C.Jacob for Sri B.N.Sarma, learned standing counsel for the respondents.

2. A suitable reply should be given to the applicant in regard to the representations dated 6.11.1999 and 9.1.2000 within a period of fortnight from today.
3. C.P.closed accordingly. No order as to costs.

  
(R.RANGARAJAN)  
Member (A)

  
(D.H.NASIR)  
Vice-Chairman

  
Dated: 8th August, 2000.  
Dictated in Open Court.

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